CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

RA 126/2003 in OA 1122//2001

New Delhi this the 7 th day of May, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J). Hon'ble Shri Govindan S. Tampi, Member (A).

Shri Ved Prakash Garg

Applicant.

Versus

Govt. of NCT of Delhi & Ors.

Respondents.

ORDER (By Circulation)

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J).

RA 126/2003 has been filed for review of Tribunal's order 1.1.2003 in OA 1122/2001 which was disposed of by a common order in the connected case (OA 558/2002). In OA 558/2002, RA 134/2002 has been filed on similar grounds as in the present RA which has been disposed of by order dated 6.5.2003.

2. For the reasons given in order in RA 134/2003 in OA 558/2002 dated 6.5.2003, RA 126/2003 is rejected.

2. Let a copy of the order in RA 134/2003 in OA 558/2002 dated 6.5.2003 be placed in this file.

Govindan S. Tampi) Member (A) (Smt. Lakshmi Swaminathan) Vice Chairman (J)

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